| | | Annexure-4 Name of the corporate debtor: Shree Vardhman Buildprop Private Limited; Date of commencement of CIRP: 24.04.2024 (Order served to IRP dated 30.04.2024); List of creditors as on: 22.05.2024 | | | | | | | | | | | | | |
|---|----|--|---------------------------|----------------|-----------------------------|-----------------|-----------------------------------|------------------------------|--------------------------------|------------|------------|-----------------|-----------|-----------------|--|
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.) | | | | | | | | | | | | | | | |
| SI N | | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | | | | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | contingent | any mutual | of claim not | Amount of | Remarks, if any | |
| ľ | IA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | | |